

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUN-AMP SOLAR INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1	NAME OF CORPORATE PERSON	SUN-AMP SOLAR INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	15/04/2015
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies- NCT of Delhi & Haryana
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U74140DL2015PTC279028
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	11, Ground Floor, Community Centre, Saket, Delhi - 110017
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28.03.2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Gunjan Mittal Regd. No: IBBI/IPA-003/IP-N00361/2021-22/13756 Address: A-25A, LGF, Lajpat Nagar-II, New Delhi - 110024 Tel No: 011- 45552681 Mobile No.: 9868476717 E-mail ID: ip.gunjanmittal@gmail.com , sunampliquidator@gmail.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	27.04.2022

Notice is hereby given that **SUN-AMP SOLAR INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 28.03.2022.

The stakeholders of **SUN-AMP SOLAR INDIA PRIVATE LIMITED**, are hereby called upon to submit a proof of their claims on or before **27.04.2022** to liquidator at the address mentioned against entry no. 7.

The financial creditors shall submit their proof of claim by electronic means only. All other stakeholders may submit their proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29.03.2022
Place: New Delhi

Gunjan Mittal
Liquidator of **SUN-AMP SOLAR INDIA PRIVATE LIMITED**
IP Regd. No: IBBI/IPA-003/IP-N00361/2021-22/13756